

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 25/BB/ 2017	-	For Hearing	Rule-6 of I&B	Knight Frank(India) Pvt. Ltd. Vs Krishna Enterprises(Hous-ing &Infrastructure) India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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18. KAVITHA SALDANHA
(9741630496)
(for Trial Base)

RESPONDENT



② ALKA TRIPATHI
[9439382516]
[Pragati Law Chambers]

PETITIONER



Counsel for petitioner is present. Counsel for respondent is also present. On the request of counsel for petitioner the matter is listed for hearing finally on 06.10.2017.



MEMBER (J)



MEMBER (T)